

FORM A**PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF PAIX TECHNOLOGY PRIVATE LIMITED

1.	Name of corporate person	PAIX TECHNOLOGY PRIVATE LIMITED
2.	Date of incorporation of corporate person	13 th March, 2015
3.	Authority under which corporate person is incorporated /registered	Registrar of Companies, Maharashtra, Mumbai
4.	Corporate Identity Number — Limited Liability Identity Number of corporate person	U72900MH2015PTC262707
5.	Address of the Registered Office and Principal Office (If Any) of corporate person	401,4th Floor, Shree Krishna Plaza, Behind Hind Mata School, Digha, Navi Mumbai, Thane 400 708, Maharashtra, India
6.	Liquidation Commencement Date Of Corporate Person	17 th January, 2022
7.	Name, address, email address, telephone number and the registration number of the Liquidator	Ms. Nayana Premji Savala 1/101-A, Vishal Susheel CHS, Nariman Road, Vile Parle East, Mumbai 400 057 Maharashtra, India Email: nalinisavala@gmail.com Tel.: 9869043453/9082605500 IP Registration No: IBBI/IPA-003/IP-N00051/2017-18/10491
8.	Last date for submission of claims	15 th February, 2022

Notice is hereby given that Paix Technology Private Limited has commenced voluntary liquidation on 17th January, 2022.

The stakeholders of Paix Technology Private Limited are hereby called upon to submit a proof of their claims, on or before 15th February, 2022 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator:

Nayana Premji Savala
Liquidator

Date: 17th January, 2022
Place: Mumbai